

charge generation, chemical vapour fire, non availability of adequate fire control and fire combat facilities, run away chemical reactions leading to building of high temperature, non-availability of smoke detectors for early detection of fire, unprecedented scenario of vapour cloud explosion, non imposition of total prohibition on the use of sparking tools and non availability of adequate fire control and fire combat facilities.

The efforts are made to strengthen the inspection systems, conduct onsite mock drills/fire drills, availability of offsite emergency plans and regular conduct of mock drill plans, providing training to the officers to make them competent to inspect the chemical industries, imparting training to workers/supervisors for making them aware of industrial safety, ensuring adequate fire fighting measures as per the manufacturing process requirements, prosecution against the occupier of the factory for safety violations and monitoring of compliance status of remedial measures on regular basis.

#### **Setting up of urea plants at Hazira and Surat**

917. SHRI BHARATSINH PRABHATSINH PARMAR: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Government is considering to establish some new urea plants at Hazira and Bharuch with a view to increase the production capacity of urea in the country to meet the domestic and international demands;

(b) if so, the details thereof;

(c) the amount to be invested to establish the above plants and their production capacity; and

(d) whether the country will be self reliant in demand and supply of urea after these plants start producing urea?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) No, Sir.

(b) to (d) Do not arise.

#### **Pension to Bhopal gas tragedy victims**

978. SHRI D. RAJA:

SHRI R.C. SINGH:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Bhopal Gas tragedy victims are getting a meagre pension of Rs.150/- per month;

(b) if so, the details thereof;

(c) whether it is also a fact that they are also deprived of free medical facilities and pure drinking water;

(d) if so, the details thereof;

(e) whether Government is actively considering to enhance the monthly pension and provide other facilities;

(f) if so, the details thereof; and

(g) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) and (b) There has not been any provision of pension for the gas victims of Bhopal.

(c) and (d) No, it is not true. Department of Bhopal Gas Tragedy Relief and Rehabilitation, Government of MP is providing free of cost medical facilities through its 6 Hospitals and 9 Day Care Units and 3 Ayurvedic, 3 Homeopathic and 3 Unani Dispensaries to the Gas Victims. Bhopal Memorial Hospital and Research Centre, a super speciality hospital is also providing free medical facilities to Bhopal Gas Victims. Municipal Corporation, Bhopal is providing pure drinking water to gas affected localities of Bhopal.

(e) to (g) Government of India has provided its share of 75% of total outlay of Rs. 272.75 crore as Additional Central Assistance for various rehabilitation activities for the gas victims under the new Plan of Action submitted by Government of M.P. This includes a provision of Rs. 30 crore earmarked for payment of pension @ 1000 p.m. for estimated 5000 widows of Gas Victims for 5 years.

#### **Rehabilitation of Bhopal Gas victims**

†979. SHRI RAGHUNANDAN SHARMA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that 75 per cent contribution by Government and 25 per cent by Madhya Pradesh Government has been ensured for schemes being operated for gas tragedy victims;

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†Original notice of the question was received in Hindi.